

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:330

ANSWERED ON:07.07.2009

DEVELOPMENT OF ROADS FROM CENTRAL ROAD FUND

Dutt Smt. Priya Sunil

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the item-wise details of funds provided from the Central Road Fund by the Government for the development of roads in the various States of the country including Maharashtra during each of the last three years and the current years, State-wise;
- (b) whether the entire funds have been utilised for the prescribed and targeted schemes;
- (c) if so, the details thereof;
- (d) the names of road development projects included for the years 2008-09 and 2009-10 in these States and the amount of funds allocated for each project; and
- (e) the time by which these projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

(a), (b) and (c): Allocation of funds to the States from Central Road Fund (CRF) is made State-wise and not project-wise. The release of funds from CRF depends on the utilization of the released amount and the progress of works approved on the basis of proposals submitted by the respective State Governments and implemented by them. The State-wise details of amount allocated and released for development of State Roads from CRF for the years 2006-07, 2007-08, 2008-09 and 2009-10 (upto 31-05-2009) is given in Annexure-I. The State-wise details of funds allocated and released under the schemes of Economic Importance and Inter-State Connectivity (EI&ISC) for the years and amount 2006-07, 2007-08, 2008-09 and 2009-10 (upto 31-05-2009) is given in Annexure-II.

(d) and (e): Information is being collected and will be laid on the Table of the House.